

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

5.C.P.(IB)-200(MB)/2021

CORAM:

SH. CHANDRA BHAN SINGH,
MEMBER (T)

SMT. SUCHITRA KANUPARTHI,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **24.06.2021.**

NAME OF THE PARTIES: PRANAV DAMANIA
(Changyou.Com India Pvt. Ltd.)

SECTION : Sec 59 of IBC 2016

ORDER

1. The matter is adjourned to 25.06.2021.

Sd/-

CHANDRA BHAN SINGH
Member(Technical)
Date : 24.06.2021

Sd/-

SUCHITRA KANUPARTHI
Member(Judicial)

/P/